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as a result of liberalisation of export policy during the above period?

The Minister of Commerce (Shri Kanungo): (a) A statement is laid on the Table of the House.

Statement

The quantity of groundnut oil-cake exported from India from 1955 to end of June 1958 was as follows:

1955	 102000	tons
19 56	 19000	tons
1957	 26000	tons
1958	 22000	tons
(January-June)		

(b) The price has increased from Rs. 150/- per ton in February, 1955 to about Rs. 300/-. The rise in price appears to be due to the general rise in the price of oil seeds.

Export of Iron Ore

*1452. Shri Harish Chandra Mathur: Will the Minister of Commerce Industry be pleased to state:

- (a) what arrangements have been finalised for the export of Iron-ore from the Western Coast:
- (b) whether the possibility of stepping up export of iron-ore from Rajasthan has been explored; and
- (c) if so, whether any action has been taken in that direction?

The Minister of Commerce (Shri Kanungo): (a) In addition to increasing the export of iron ore through Bombay and Kandla, minor ports of Karwar, Belikeri, Mangalore and Redi have been used on the West Coast for export of iron ore and the transport capacity for movement of by read to these ports has also been considerably augmented.

(b) and (c). The possibility of further stepping up the export of viron ore from Rajasthan is being explored in consultation with the Ministries concerned.

Ceir Industry Centres

*1453. Shri K. C. Jena: Will the Minister of Commerce and Industry be pleased to state:

- (a) whether the question of establishing coir industry centres in the coastal districts of Orissa has been fully examined by Government; and
 - (b) if so, the result thereof?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (b). Presumably the Hon'ble Member has in view Training-cum-Production Centres for the development of coir industry. A proposal for starting two such Centres, one at Sakhigopal in Puri District and the other at Gopalpur in Ganjam District has just been received. It will be examined in consultation with the Coir Board

Kingsway Refugee Camp

*1454. \{ Shrimati Sucheta Kripalani: Shri Hem Barua:

Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

- (a) whether it is a fact that the residents of the Kingsway Refugee Camp submitted a memorandum to him during his visit to the Camp on June 25, 1958; and
- (b) if so, the steps taken to meet their various demands?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) Yes.

(b) The position regarding the points raised by the residents Kingsway Colony has been explained to them. Some additional water taps have since been provided. Orders have also been issued for the provision of some additional latrines. The question of reduction in rent is under consideration.